

**Third interim report of the Joint Committee in the matter of O. A. No. 924/2019; Neeraj Goyal vs State of Punjab**

"The Hon'ble National Green Tribunal (NGT) has taken cognizance of a complaint made by Sh. Neeraj Goyal regarding air pollution caused by the huge number of unauthorised units engaged in dismantling of electric motor scrap and burning of plastic, rubber and insulated copper coils attached with the scrap at Mandi Gobindgarh, District Fatehgarh Sahib, Punjab". Hon'ble NGT has converted this complaint into O.A no. 924/2019 and passed orders on 01.11.2019 to constitute a Committee comprising of Officials from Central Pollution Control Board (CPCB), Punjab Pollution Control Board (PPCB) and Municipal Council of Mandi Gobindgarh to look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter.

In compliance of the aforesaid orders of Hon'ble NGT, PPCB being the nodal agency in this mater constituted a Committee comprising of the following officials:

1. Sh. Anil C. Ranveer, Additional Director- CPCB, Delhi.
2. Er. Vijay Kumar, Environmental Engineer, Regional Office, Fatehgarh Sahib, PPCB.
3. Sh. Sandeep Kumar, Sanitary Inspector, Municipal Council Mandi Gobindgarh.
4. Sh. Pankaj Shori, Sanitary Inspector, Municipal Council Mandi Gobindgarh.

Further, Hon'ble NGT vide its orders dated 11.02.2020 directed that:

*"...More units should have been monitored having regard to the adverse consequences on the health of the inhabitants in violation of Fundamental Right to breathe clean air and to clean environment. Continuous and stringent action is required which has not yet been taken. Let the Committee file a fresh and detailed report by covering large number of units.*

*We also direct that carrying capacity of the area to sustain such activities may be conducted by the Committee in terms of number of such units which can be sustained to give effect to 'Sustainable Development' principle and to enable the regulatory authorities to ensure steps for preventing pollution...*

*... Let a further action taken report be furnished to the Tribunal before the next date by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)..." (i.e. 24.03.2020)*

In compliance of the aforesaid orders CPCB has initiated the field study which was communicated vide letter dated 19.02.2020 to PPCB for conducting field inspections during 21.02.2020- 02.03.2020 by the Committee Constituted in the matter.

The Committee carried out field study by taking the help of additional manpower from CPCB and PPCB. The following additional officials from CPCB and PPCB provided support to the Committee:

1. Ms. P.K Selvi, Scientist 'D', CPCB, Delhi.
2. Sh. Sahil Patel, Scientist 'B', CPCB, Delhi.
3. Sh. Mohit Singla, Assistant Environmental Engineer, PPCB.
4. Sh. Rubal Goel, Assistant Environmental Engineer, PPCB.
5. Sh. Dharamvir Singh. Junior Environmental Engineer, PPCB

The Committee has inspected 150 units covering different industrial activities such as Induction furnace, Rolling Mill, Importers/Dismantling units/Local scrap traders during 21.02.2020 to 02.03.2020. The Nodal agency, PPCB submitted interim report on 14.03.2020 before Hon'ble NGT to apprise the work done and work to be done by the Committee.





In continuation to the work done and further additional work need to be carrying out CPCB has planned to conduct Ambient Air quality monitoring (07 locations), Source (stack) monitoring (09 Induction furnaces and 06 Rolling Mills) and fugitive monitoring (05 industries) which was communicated to PPCB vide letter dated 05.03.2020. Copy of the letter is enclosed as **Annexure-I**.

The Committee initiated the monitoring activity from 16.03.2020 for Ambient Air Quality monitoring at 06 locations, source (stack) in 03 industries and fugitive monitoring in 03 industries. However, the targeted monitoring and sample collection task could not be completed due to nationwide lockdown in the wake of COVID-19 pandemic. Details of monitoring carried out is as below:

S. No.	Type of Monitoring	Targeted Monitoring	No's of Monitoring carried out	No. of Remaining monitoring
1.	Ambient Air quality monitoring	07 locations	06	01
2.	Stack monitoring (Induction Furnace) (SOURCE)	09 units	03	06
3.	Stack Monitoring (Hot Rolling Mills) (SOURCE)	06 units	0	06
4.	Fugitive Emissions (in Work zone)	05 Samples	03	02

The remaining monitoring of the industries could not be completed due to COVID-19 and still physical visits and meetings are restricted as per Ministry of Home Affairs guidelines dated 29.06.2020. Moreover, industries are not operational on their own in which we need to conduct remaining monitoring. The remaining monitoring will be carried out after normal operation of the industries possibly in the month of August or September, 2020.

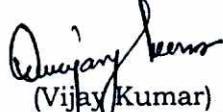
**Prayer:**

It is humbly submitted that:

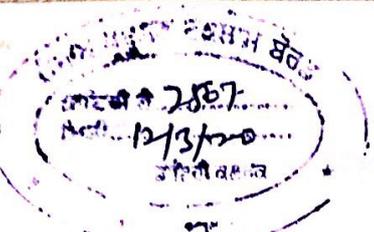
1. 45 days' time period required for completing Stack and fugitive emission monitoring and analysis in the remaining units after lifting of lockdown.
2. Compilation of analysis results and preparation of final report will take additional 30 days as carrying capacity on the basis of the analysis results is also to be evaluated.

Therefore, 75 days extension may be granted for submission of Final report to Hon'ble NGT after lockdown.

  
(Charanjit Singh)  
Executive Officer,  
Municipal Council Mandi  
Gobindgarh

  
(Vijay Kumar)  
Environmental Engineer,  
PPCB, Regional Office,  
Fatehgarh Sahib

  
(Anil C. Ranveer)  
Additional Director,  
CPCB, Delhi



Important

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार

DEPARTMENT OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

NGT MATTER

March 05, 2020

F.No. B-29016/NGT-17/20/WM-II Div./AR/

To,

The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road Patiala - 147 001

1316

SEE:HQ-III/SSO EE-Compl./AEE-Compl.

Handwritten notes and dates: 17/3/20, 20/3/20, CEE-BTI

Subject: Joint Monitoring Programme of Ambient Air Quality and Stack monitoring in Induction Furnaces and Hot Rolling mills at Mandi Gobindgarh, Punjab in compliance to Hon'ble NGT order dated 11.02.2020 in O.A no. 924/2019 in the matter of Neeraj Goyal Vs. State of Punjab.

Sir,

As directed by Hon'ble National Green Tribunal vide orders dated 11.02.2020 & 01.11.2019 in O.A no. 924/2019, we have to look into compliance of Hazardous & Other wastes (Management & Transboundary Movement) Rules, 2016, apart from the provisions of Air (Prevention and Control of Pollution) Act, 1986 and Standard Operating Procedure (SOP) to deal with metal and other scrap.

In this connection, we have to carry out Ambient air quality monitoring as well as source monitoring in the Induction furnace(s) and Hot Rolling mills operating in Mandi Gobindgarh to establish sustainability of such air polluting activities in the area by evaluation of carrying capacity of the area.

The following monitoring programme (ambient air quality and Stack) is scheduled to be conducted during 16.03.2020-25.03.2020:

S. No.	Monitoring	Duration and No. of Locations/ Samples	Parameters to be Monitored
1.	Ambient Air quality monitoring	• 24hrs monitoring at 07 locations	PM (2.5 and 10) Sox, Nox, Pb, Ni, As, Fe, Zn, Al, Cu, Cr
2.	Stack monitoring (Induction Furnace) (SOURCE)	• 03 samples in 24 hrs at 03 Induction furnaces operating 24 hrs • 02 samples in 12 hrs at 06 Induction furnaces operating 12 hrs	PM, SOx, NOx, Zn, Fe, Pb, Ni, Cu, Cr
	Stack Monitoring (Hot Rolling Mills) (SOURCE)	• 02 samples in 12 hrs at 06 Hot Rolling Mills operating 12 hrs	PM, SOx, NOx, Zn, Fe, Pb, Ni, Cu, Cr, Mercury
	Fugitive Emissions (in Work zone)	• About 05 Samples	PM, SOx, NOx, Zn, Fe, Pb, Ni, Cd, Cu, Cr,

ਜਿਸ ਪ੍ਰਦੂਸ਼ਣ ਦੇ ਕਾਰਨ ਬਹੁਤ ਸਾਰੇ ਨੇਨਲ ਦਫਤਰ-II ਪਟਿਆਲਾ ਡਾਇਰੀ ਨੰ: 100/ ਮਿਤੀ: 17-3-2020

In the view of above, it is requested to:

- Identify units (Induction furnaces and Rolling mills) which have been jointly inspected by CPCB, PPCB and Municipal Corporation during 21.02.2020-02.03.2020 with proper sampling arrangements as per CPCB Emission Regulation Part-III.
- Provide the following logistics arrangements to carrying out the above monitoring:
  - 05 No.s of Respirable Dust samples with necessary arrangements for sampling of above mentioned parameters mentioned for Ambient Air quality/ fugitive emission monitoring.
  - 02 Stack monitoring kits with necessary arrangements for sampling of above mentioned parameters for Stack monitoring of Rolling mills and Induction Furnaces.
  - Manpower to constitute 02 teams consisting of officials which are well verse with Ambient Air and Stack monitoring.

In addition to the above, two teams of CPCB, Delhi will also be part of the monitoring programme along with the 02 Respirable Dust samplers and 01 Stack monitoring kit. It may please be noted that all the samples will be analysed at CPCB, Delhi laboratory.

Yours faithfully, (Abhey S. Soni)

Additional Director and Head Waste Management-II Division

Copy to: Regional Officer, Regional office- Fatehgarh Sahib, Punjab Pollution Control Board, RIMP Management College, Mandi Gobindgarh, Punjab

(Abhey S. Soni)

Handwritten signatures and initials: SA, 17/3

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